

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, MUMBAI**

T.C.S.P. No. 180/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.03.2017

NAME OF THE PARTIES: M/s. Motimala Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

| <u>S. No.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>SIGNATURE</u> |
|---------------|-------------|--------------------|------------------|
|---------------|-------------|--------------------|------------------|

**Common Order**

TCSP 180/230-232/ NCLT/MB/MAH/2017

TCSP 181/230-232/ NCLT/MB/MAH/2017

None present. List this matter on 19<sup>th</sup> April, 2017.

Sd/ -

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/ -

**V. NALLASENAPATHY**  
Member (Technical)